

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

M.A. 447/98

(O.A. 444/97)

Present : Hon'ble Mr. D. Purkayastha, Judicial Member.

Hon'ble Mr. B.P. Singh, Administrative Member.

P. MUKHOPADHYAY

- V E R S U S -

UNION OF INDIA AND ORS.

For the applicant : Mr. S.K. Mukherjee, counsel.

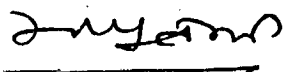
For the respondents : Mr. C. Samaddar, counsel.

Heard on 7.1.99


Order on 7.1.99

O R D E R

Heard Id. counsel Mr. Mukherjee over an application for expeditious hearing. The prayer of Mr. Mukherjee is allowed. Therefore, M.A. is disposed of. O.A. No. 444/97 will come up for hearing on 23.2.99. Mr. Samaddar, Id. counsel for the respondents has filed reply today.



(B.P. Singh)
M e m b e r (A)



(D. Purkayastha)
M e m b e r (J)